


RAJASTHAN HIGH COURT

E-GATE PASS

ई गेट पास के लिए रजिस्ट्रेशन व पास प्राप्त करने की प्रक्रिया

- ई गेट पास पोर्टल पर क्लिक करें। निम्न स्क्रीन दिखाई देगी-



- रजिस्टर पर क्लिक करें



आपको स्क्रीन पर सीनियर एडवोकेट, एडवोकेट व पार्टी इन परसन के विकल्प दिखाई देंगे।

सीनियर एडवोकेट एवं एडवोकेट का रजिस्ट्रेशन

सीनियर एडवोकेट व एडवोकेट के रजिस्ट्रेशन की प्रक्रिया एक जैसी है। केवल प्रारंभ में सीनियर एडवोकेट या एडवोकेट, किसी एक का चयन करना है। इसके बाद एनरोलमेंट नंबर एंटर करें। यदि आपका मोबाइल नंबर सही है तो ईमेल एड्रेस टाइप करें। यदि मोबाइल नंबर सही नहीं है तो इसे सही करने के लिए इसी पोर्टल पर बताये गये एड्रेस पर ईमेल करें। सही मोबाइल नंबर आने के बाद सेन्ड ओटीपी कर क्लिक करें-

Pass Type:

☒ Sr. Advocate
 ☐ Advocate (For Self and Litigants)
 ☐ Party in Person

* Bar Council Enrollment No:

* Mobile No.:

* Advocate Name:

* Email Id:

Reset Form
Send OTP

आपके रजिस्टर्ड मोबाईल नंबर पर एक ओटीपी आयेगा जिसे एन्टर करें-


MOBILE NUMBER VERIFICATION ×

OTP valid upto: 1:56
 Verification code has been sent on your mobile number. Please enter the code below.


SUBMIT
Close

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ओटीपी एन्टर करने के बाद आपको निम्न स्क्रीन दिखाई देगी। इसमें आवश्यक एन्ट्री करें। आप अपने एकाउन्ट को जो भी पासवर्ड बनाना चाहते हैं, उसे एन्टर करें।



Rajasthan High Court



Generate New Pass

Sign In

Pass Type:

☒ Sr. Advocate ☐ Advocate (For Self and Litigants) ☐ Party In Person

* Bar Council Enrollment No: R222011 Sr.

* Advocate Name: MAHESH BORA

* Mobile No.: 98*****16

* Email id: mahesh@gmail.com

* Gender: Male

* DOB: 11/05/1974

* Password: Password Policy

* Confirm Password:

* Address: Murlipura Jaipur (Characters left: 424)

* State: Rajasthan

* District: Jaipur


PinCode: 302039

Reset Form

Signup

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आपका रजिस्ट्रेशन पूरा हो चुका है। आपका एनरोलमेंट नंबर ही आपका यूजर आई डी रहेगा।



Generate New Pass

Sign In

Pass Type:

☒ Sr. Advocate ☐ Advocate (For Self and Litigants) ☐ Party In Person

* Bar Council Enrollment No: Enrollment No e.g. R9992020 Sr.

* Advocate Name: Enter advocate name

* Mobile No.: Enter mobile no. in 10 digits

* Email id: enter valid email address

* Gender: Select

* DOB: dd/mm/yyyy

* Password: Password Policy

* Confirm Password: Re-enter password

* Address: (Characters left: 424)

* State: Select State

* District: Select District

PinCode: Enter Pincode

Reset Form

Signup

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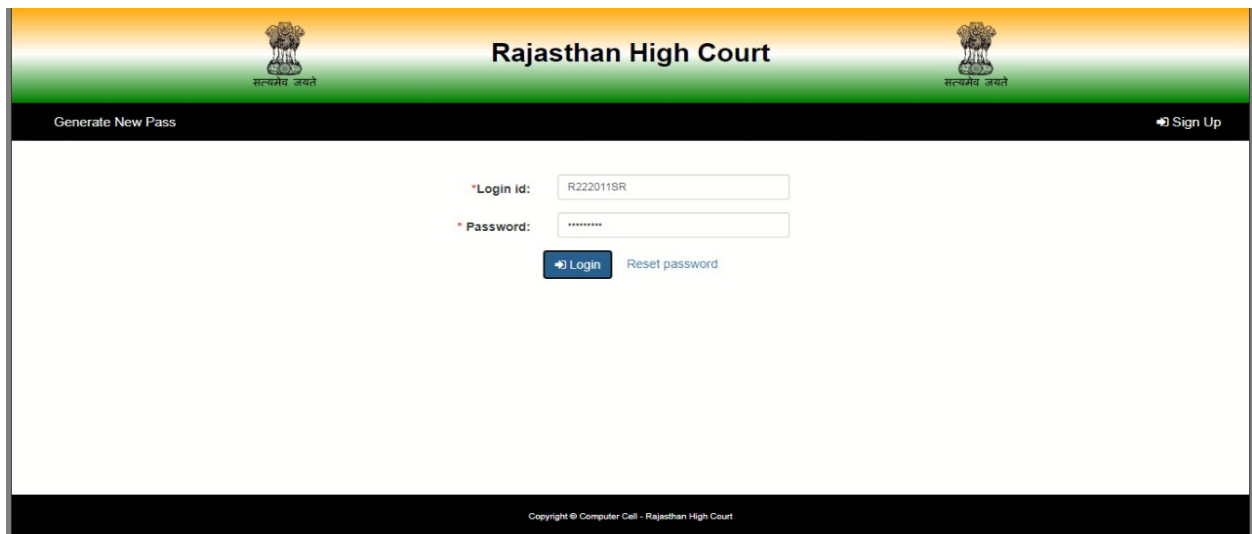
You are successfully Registered as Sr Advocate.
Your Enrollment Number R222011SR will be your Login Id

Close

Continue

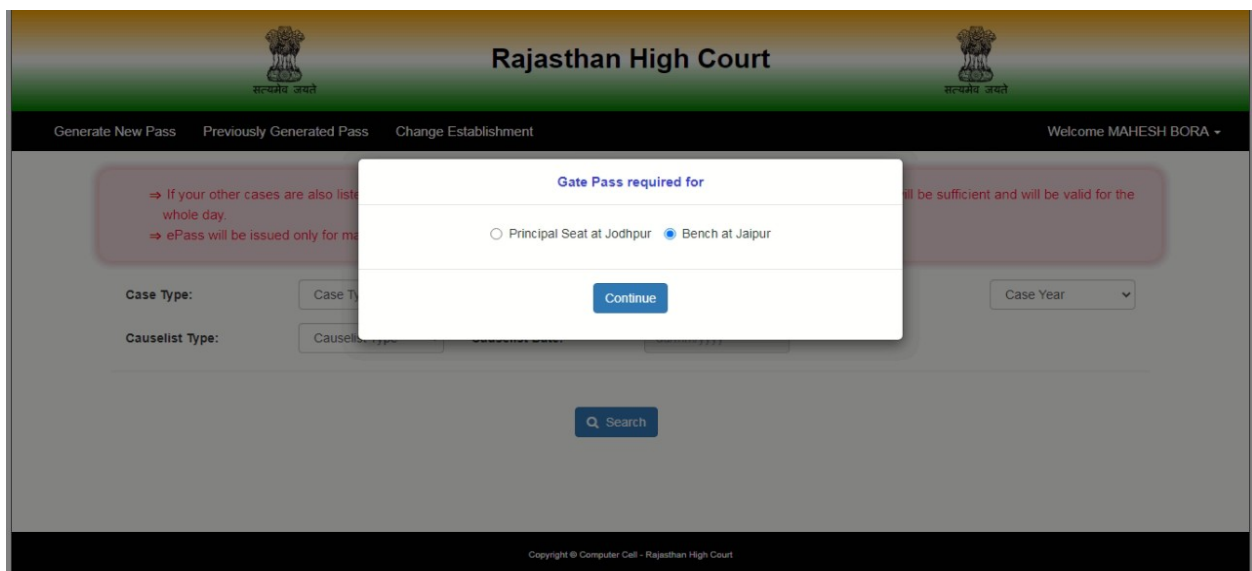
सीनियर एडवोकेट का पास बनाने की प्रक्रिया

लोगिन आई डी व पासवर्ड एन्टर करें-



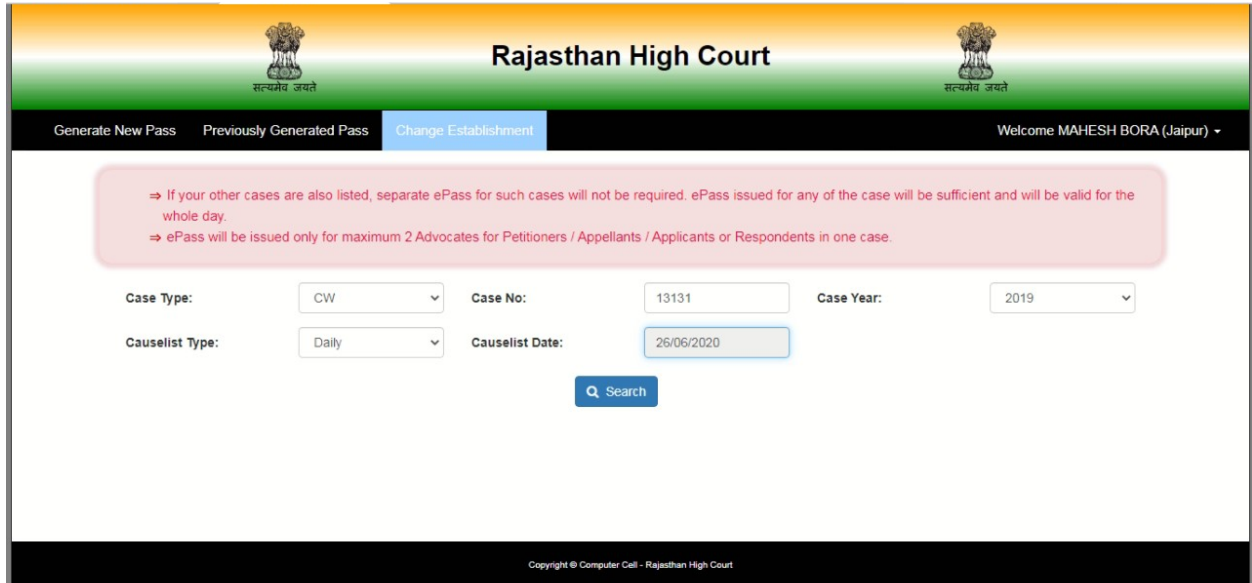
The image shows the login page of the Rajasthan High Court. The header features the court's name and logo. Below the header, there is a navigation bar with 'Generate New Pass' and 'Sign Up' links. The main content area contains a login form with fields for 'Login id' (containing 'R222011SR') and 'Password' (masked with asterisks). There are 'Login' and 'Reset password' buttons. The footer contains the copyright notice: 'Copyright © Computer Cell - Rajasthan High Court'.

जोधपुर या जयपुर, जिस स्थान के लिए पास बनवाना है, का चयन करें-



The image shows the 'Gate Pass required for' selection page of the Rajasthan High Court. The header is the same as the login page. The navigation bar includes 'Generate New Pass', 'Previously Generated Pass', and 'Change Establishment'. The main content area has a modal dialog box with the title 'Gate Pass required for'. Inside the dialog, there are two radio buttons: 'Principal Seat at Jodhpur' and 'Bench at Jaipur' (which is selected). A 'Continue' button is at the bottom of the dialog. In the background, there are instructions about ePass validity and fields for 'Case Type', 'Causelist Type', and 'Case Year'. The footer contains the copyright notice: 'Copyright © Computer Cell - Rajasthan High Court'.

जिस केस के लिए पास बनवाना है, उसका विवरण एन्टर करें। यह केस कॉज लिस्ट में सूचीबद्ध होना चाहिए-



The screenshot shows the Rajasthan High Court ePass Generation Form. The header features the court's name and logo. The navigation bar includes 'Generate New Pass', 'Previously Generated Pass', and 'Change Establishment'. A welcome message for MAHESH BORA (Jaipur) is displayed. A pink box contains instructions: 'If your other cases are also listed, separate ePass for such cases will not be required. ePass issued for any of the case will be sufficient and will be valid for the whole day.' and 'ePass will be issued only for maximum 2 Advocates for Petitioners / Appellants / Applicants or Respondents in one case.' The form fields are: Case Type (CW), Case No (13131), Case Year (2019), Causelist Type (Daily), and Causelist Date (26/06/2020). A 'Search' button is present. The footer mentions 'Copyright © Computer Cell - Rajasthan High Court'.

Rajasthan High Court

Generate New Pass | Previously Generated Pass | Change Establishment | Welcome MAHESH BORA (Jaipur)

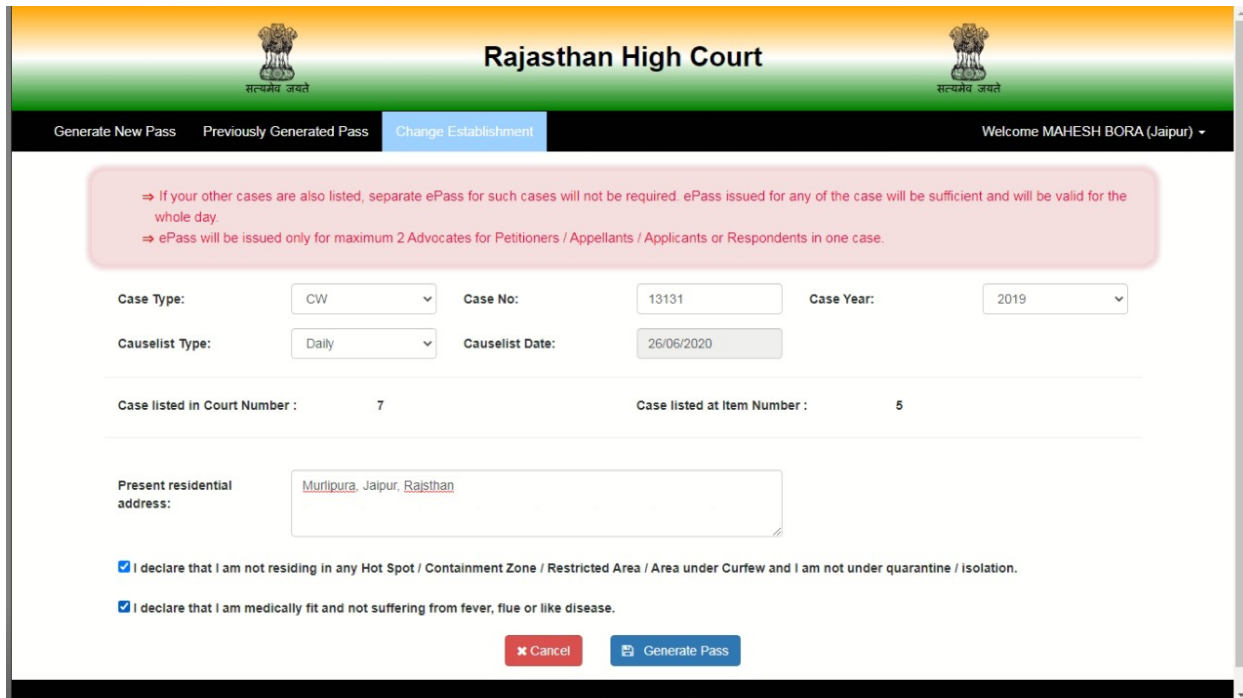
⇒ If your other cases are also listed, separate ePass for such cases will not be required. ePass issued for any of the case will be sufficient and will be valid for the whole day.
⇒ ePass will be issued only for maximum 2 Advocates for Petitioners / Appellants / Applicants or Respondents in one case.

Case Type: CW | Case No: 13131 | Case Year: 2019
Causelist Type: Daily | Causelist Date: 26/06/2020

Search

Copyright © Computer Cell - Rajasthan High Court

केस विवरण प्राप्त होने पर पता लिखें तथा डिक्लरेशन को पढ़ समझ कर टिक करें-



The screenshot shows the Rajasthan High Court ePass Generation Form with additional fields. The header and navigation bar are the same. The pink box contains the same instructions. The form fields are: Case Type (CW), Case No (13131), Case Year (2019), Causelist Type (Daily), and Causelist Date (26/06/2020). Below these, it shows 'Case listed in Court Number : 7' and 'Case listed at Item Number : 5'. The 'Present residential address' field is filled with 'Murliipura, Jaipur, Rajasthan'. There are two checkboxes for declarations: 'I declare that I am not residing in any Hot Spot / Containment Zone / Restricted Area / Area under Curfew and I am not under quarantine / isolation.' and 'I declare that I am medically fit and not suffering from fever, flue or like disease.' Both are checked. At the bottom, there are 'Cancel' and 'Generate Pass' buttons. The footer mentions 'Copyright © Computer Cell - Rajasthan High Court'.

Rajasthan High Court

Generate New Pass | Previously Generated Pass | Change Establishment | Welcome MAHESH BORA (Jaipur)

⇒ If your other cases are also listed, separate ePass for such cases will not be required. ePass issued for any of the case will be sufficient and will be valid for the whole day.
⇒ ePass will be issued only for maximum 2 Advocates for Petitioners / Appellants / Applicants or Respondents in one case.

Case Type: CW | Case No: 13131 | Case Year: 2019
Causelist Type: Daily | Causelist Date: 26/06/2020

Case listed in Court Number : 7 | Case listed at Item Number : 5


Present residential address: Murliipura, Jaipur, Rajasthan

☒ I declare that I am not residing in any Hot Spot / Containment Zone / Restricted Area / Area under Curfew and I am not under quarantine / isolation.
☒ I declare that I am medically fit and not suffering from fever, flue or like disease.


Cancel | Generate Pass

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जररेट पास पर क्लिक करें तथा यस पर क्लिक कर पास जनरेट करें-



Rajasthan High Court



[Generate New Pass](#) [Previously Generated Pass](#) [Change Establishment](#)

Welcome MAHESH BORA (Jaipur)

⇒ If your other cases are also listed, separate ePass for such cases will not be required. ePass issued for any of the case will be sufficient and will be valid for the whole day.
⇒ ePass will be issued only for maximum 2 Advocates for Petitioners / Appellants / Applicants or Respondents in one case.

Case Type:

CW

Causelist Type:

Daily

Case listed in Court Number :

7

2019

Are you sure?

Do you want to generate pass for this case.

[Cancel](#) [Yes, Generate](#)

Present residential address:


Murlipura, Jaipur, Rajasthan

☒ I declare that I am not residing in any Hot Spot / Containment Zone / Restricted Area / Area under Curfew and I am not under quarantine / isolation.


☒ I declare that I am medically fit and not suffering from fever, flue or like disease.

[Cancel](#)

[Generate Pass](#)



Rajasthan High Court



[Generate New Pass](#) [Previously Generated Pass](#) [Change Establishment](#)

Welcome MAHESH BORA (Jaipur)

⇒ If your other cases are also listed, separate ePass for such cases will not be required. ePass issued for any of the case will be sufficient and will be valid for the whole day.
⇒ ePass will be issued only for maximum 2 Advocates for Petitioners / Appellants / Applicants or Respondents in one case.

Case Type:

Case

Causelist Type:

Case

Case listed in Court Number :

Case Year

Pass Details

Pass generated and sent on 98*****16 mobile number. Please check.
ePass sent through SMS is valid for entry and printout is not needed.
If required, you may download it.

[Download Pass](#) [OK](#)

Present residential address:


☐ I declare that I am not residing in any Hot Spot / Containment Zone / Restricted Area / Area under Curfew and I am not under quarantine / isolation.

☐ I declare that I am medically fit and not suffering from fever, flue or like disease.

[Cancel](#)

[Generate Pass](#)

आपका पास रजिस्टर्ड मोबाइल नंबर पर SMS द्वारा भेजा जा चुका है। आप चाहें तो इस डाउनलोड भी कर सकते हैं जो नीचे दिखाये अनुसार होगा-

 सत्यमेव जयते	RAJASTHAN HIGH COURT BENCH JAIPUR ePass Details (Pass valid for: 26/06/2020 only)		
Pass for Sr. Advocate			
Case Details	CW / 13131 / 2019	Pass Number	D2606202075
Petitioner	NEELU VARMA D/O CHATURBHUI	Respondent	THE STATE OF RAJASTHAN
Present residential address		MURLIPURA, JAIPUR, RAJASTHAN	
ePass Details			
ePass Details			Pass Generation Date
THIS ENTRY PASS IS NOT VALID FOR RESIDENTS OF HOT SPOT/CONTAINMENT ZONES/RESTRICTED AREA/AREA UNDER CURFEW AND THE PERSONS UNDER QUARANTINE/ISOLATION.			26/06/2020
This entry pass is issued for MAHESH BORA , Sr. Advocate and valid for 26/06/2020 only.			

एडवोकेट का स्वयं का पास बनाने की प्रक्रिया

लोगिन आई डी व पासवर्ड एन्टर करने के बाद जोधपुर या जयपुर जहां सूचीबद्ध प्रकरण के लिए पास बनवाना है, का चयन करें-

Rajasthan High Court

Generate New Pass | Previously Generated Pass | Change Establishment | Welcome B.L.DHAKAR (Jaipur) ▾

☒ Self ☐ Litigants

⇒ If your other cases are also listed, separate ePass for such cases will not be required. ePass issued for any of the case will be sufficient and will be valid for the whole day.
⇒ ePass will be issued only for maximum 2 Advocates for Petitioners / Appellants / Applicants or Respondents in one case.

Case Type: Case No: Case Year:
Causelist Type: Causelist Date:

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प्रकरण का विवरण प्राप्त होने पर एड्रेस टाइप करें तथा डिक्लारेसन को पढ़ समझ कर टिक करें-

Rajasthan High Court

Generate New Pass | Previously Generated Pass | Change Establishment | Welcome B.L.DHAKAR (Jaipur) ▾

☒ Self ☐ Litigants

⇒ If your other cases are also listed, separate ePass for such cases will not be required. ePass issued for any of the case will be sufficient and will be valid for the whole day.
⇒ ePass will be issued only for maximum 2 Advocates for Petitioners / Appellants / Applicants or Respondents in one case.

Case Type: Case No: Case Year:
Causelist Type: Causelist Date:

Case listed in Court Number : 7 Case listed at Item Number : 25

Present residential address:

☒ I declare that I am not residing in any Hot Spot / Containment Zone / Restricted Area / Area under Curfew and I am not under quarantine / isolation.
☒ I declare that I am medically fit and not suffering from fever, flu or like disease.

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जररेट पास पर क्लिक करें तथा यस पर क्लिक कर पास जनरेट करें-

The screenshot shows the 'Generate New Pass' interface. At the top, there are navigation links: 'Generale New Pass', 'Previously Generated Pass', and 'Change Establishment'. The user is logged in as 'Welcome B.L.DHAKAR (Jaipur)'. The interface has two tabs: 'Self' (selected) and 'Litigants'. A purple information box contains the following text: '⇒ If your other cases are also listed, separate ePass for such cases will not be required. ePass issued for any of the case will be sufficient and will be valid for the whole day.' and '⇒ ePass will be issued only for maximum 2 Advocates for Petitioners / Appellants / Applicants or Respondents in one case.' The form fields include: 'Case Type:' with a dropdown set to 'CMA', 'Causelist Type:' with a dropdown set to 'Daily', 'Case listed in Court Number :' with the value '7', and 'Present residential address:' with the value 'Jaipur'. There are two checkboxes: 'I declare that I am not residing in any Hot Spot / Containment Zone / Restricted Area / Area under Curfew and I am not under quarantine / isolation.' (checked) and 'I declare that I am medically fit and not suffering from fever, flue or like disease.' (checked). At the bottom, there are two buttons: 'Cancel' and 'Generate Pass'. A white confirmation dialog box is centered on the screen with the title 'Are you sure?' and the text 'Do you want to generate pass for this case.' It has two buttons: 'Cancel' and 'Yes, Generate'.

Generale New Pass Previously Generated Pass Change Establishment Welcome B.L.DHAKAR (Jaipur)

Self Litigants

⇒ If your other cases are also listed, separate ePass for such cases will not be required. ePass issued for any of the case will be sufficient and will be valid for the whole day.
⇒ ePass will be issued only for maximum 2 Advocates for Petitioners / Appellants / Applicants or Respondents in one case.

Case Type: CMA 2019

Causelist Type: Daily

Case listed in Court Number : 7

Present residential address: Jaipur

☒ I declare that I am not residing in any Hot Spot / Containment Zone / Restricted Area / Area under Curfew and I am not under quarantine / isolation.
☒ I declare that I am medically fit and not suffering from fever, flue or like disease.

Cancel Generate Pass

Are you sure?
Do you want to generate pass for this case.
Cancel Yes, Generate

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The screenshot shows the same 'Generate New Pass' interface as above. The 'Generate Pass' button has been clicked, and a 'Pass Details' dialog box is now displayed. The dialog box contains the following text: 'Pass generated and sent on 98*****06 mobile number. Please check.', 'ePass sent through SMS is valid for entry and printout is not needed.', and 'If required, you may download it.' There are two buttons in the dialog: 'Download Pass' and 'OK'. The background form is dimmed.

Generale New Pass Previously Generated Pass Change Establishment Welcome B.L.DHAKAR (Jaipur)

Self Litigants

⇒ If your other cases are also listed, separate ePass for such cases will not be required. ePass issued for any of the case will be sufficient and will be valid for the whole day.
⇒ ePass will be issued only for maximum 2 Advocates for Petitioners / Appellants / Applicants or Respondents in one case.

Case Type: CMA Case Year

Causelist Type: Daily

Case listed in Court Number :

Present residential address:

☐ I declare that I am not residing in any Hot Spot / Containment Zone / Restricted Area / Area under Curfew and I am not under quarantine / isolation.
☐ I declare that I am medically fit and not suffering from fever, flue or like disease.

Cancel Generate Pass


Pass Details

Pass generated and sent on 98*****06 mobile number. Please check.
ePass sent through SMS is valid for entry and printout is not needed.
If required, you may download it.

Download Pass OK



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आपका पास रजिस्टर्ड मोबाइल नंबर पर SMS द्वारा भेजा जा चुका है। आप चाहें तो इस डाउनलोड भी कर सकते हैं जो नीचे दिखाये अनुसार होगा –

 सत्यमेव जयते	RAJASTHAN HIGH COURT BENCH JAIPUR ePass Details (Pass valid for: 26/06/2020 only)		
Pass for Advocate			
Case Details	CMA / 943 / 2019	Pass Number	D26062020725
Petitioner	MUKESH S/O KISTURCHAND	Respondent	SUMITRA W/O MUKESH
Present residential address	JAIPUR		
ePass Details			
ePass Details			Pass Generation Date
THIS ENTRY PASS IS NOT VALID FOR RESIDENTS OF HOT SPOT/CONTAINMENT ZONES/RESTRICTED AREA/AREA UNDER CURFEW AND THE PERSONS UNDER QUARANTINE/ISOLATION.			26/06/2020
This entry pass is issued for B.L.DHAKAR , Advocate and valid for 26/06/2020 only.			

एडवोकेट द्वारा पक्षकार का पास बनाने की प्रक्रिया

पक्षकार का पास संबंधित अधिवक्ता द्वारा ही बनाया जायेगा। लॉगिन करने के बाद लिटिगेंट का चयन करें और केस लिस्ट के पक्षकार का पास बनावाना है, का विवरण अंकित करें-

 सत्यमेव जयते	Rajasthan High Court	 सत्यमेव जयते			
Generate New Pass	Previously Generated Pass	Change Establishment			
Welcome B.L.DHAKAR (Jaipur) ▾					
<input type="radio"/> Self <input checked="" type="radio"/> Litigants					
<div>→ Gate-Pass shall be issued only for one litigant for either side i.e. Petitioner(s) or Respondent(s) in a case. → Gate-Pass shall be issued only in the name of the person who is party in the case.</div>					
Case Type:	CMA ▾	Case No:	943	Case Year:	2019 ▾
Causelist Type:	Daily ▾	Causelist Date:	26/06/2020	Litigant Type:	Petitioner ▾
<input type="button" value="Search"/>					
Copyright © Computer Cell - Rajasthan High Court					

प्रकरण का विवरण प्राप्त होने पर पक्षकार के नाम का चयन करें जिसके लिए पास बनवाना है। पक्षकार का मोबाइल नंबर तथा पता अंकित करें तथा डिक्लेरेशन पर टिक करें-

The screenshot shows a web application interface for generating a pass. At the top, there are navigation links: 'Generate New Pass', 'Previously Generated Pass', and 'Change Establishment'. The user is logged in as 'Welcome B.L.DHAKAR (Jaipur)'. The form is titled 'Litigants' and includes a pink instruction box stating: '⇒ Gate-Pass shall be issued only for one litigant for either side i.e. Petitioner(s) or Respondent(s) in a case. ⇒ Gate-Pass shall be issued only in the name of the person who is party in the case.' The form fields include: 'Case Type' (CMA), 'Case No.' (943), 'Case Year' (2019), 'Causelist Type' (Daily), 'Causelist Date' (26/06/2020), 'Litigant Type' (Petitioner), 'Case listed in Court Number' (7), 'Case listed at Item Number' (25), 'Select Litigant Name' (MUKESH S/O KISTURCHAND), and 'Litigant Mobile No.' (7845458787). There is a text area for 'Present residential address' with 'Jaipur' entered. Two checkboxes are checked: 'I have verified that the person for whom I am recommending the Gate-Pass does not reside in any Hot Spot/Containment Zone/Restricted Area/Area under Curfew and is also not under quarantine/isolation.' and 'I have verified that the person for whom I am recommending the Gate-Pass is medically fit and not suffering from fever, flu or other like disease.' At the bottom, there are 'Cancel' and 'Generate Pass' buttons. The footer reads 'Copyright © Computer Cell - Rajasthan High Court'.

जरूरे पास पर क्लिक करें तथा यस पर क्लिक कर पास जनरेट करें-

This screenshot shows the same 'Generate New Pass' form as above, but with a confirmation dialog box overlaid in the center. The dialog box has the title 'Are you sure?' and the text 'Do you want to generate pass for this case.' It contains two buttons: 'Cancel' and 'Yes, Generate'. The background form is dimmed, showing the same fields and checkboxes as the previous screenshot. The footer also reads 'Copyright © Computer Cell - Rajasthan High Court'.

Generate New Pass Previously Generated Pass Change Establishment Welcome B.L.DHAKAR (Jaipur) ▾

Self Litigants

⇒ Gate-Pass shall be issued only for one litigant for either side i.e. Petitioner(s) or Respondent(s) in a case.
⇒ Gate-Pass shall be issued only in the name of the person who is party in the case.

Case Type: Case Year: ▾

Causelist Type: Causelist Type: ▾

Case listed in Court Number : Litigant Type: ▾

Select Litigant Name : Litigant mobile no.:

Present residential address:

☐ I have verified that the person for whom I am recommending the Gate-Pass does not reside in any Hot Spot/Containment Zone/Restricted Area/Area under Curfew and is also not under quarantine/isolation.

☐ I have verified that the person for whom I am recommending the Gate-Pass is medically fit and not suffering from fever, flu or other like disease.

✕ Cancel Generate Pass

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Pass Details


Pass generated and sent on 78*****87 mobile number. Please check.

ePass sent through SMS is valid for entry and printout is not needed.

If required, you may download it.

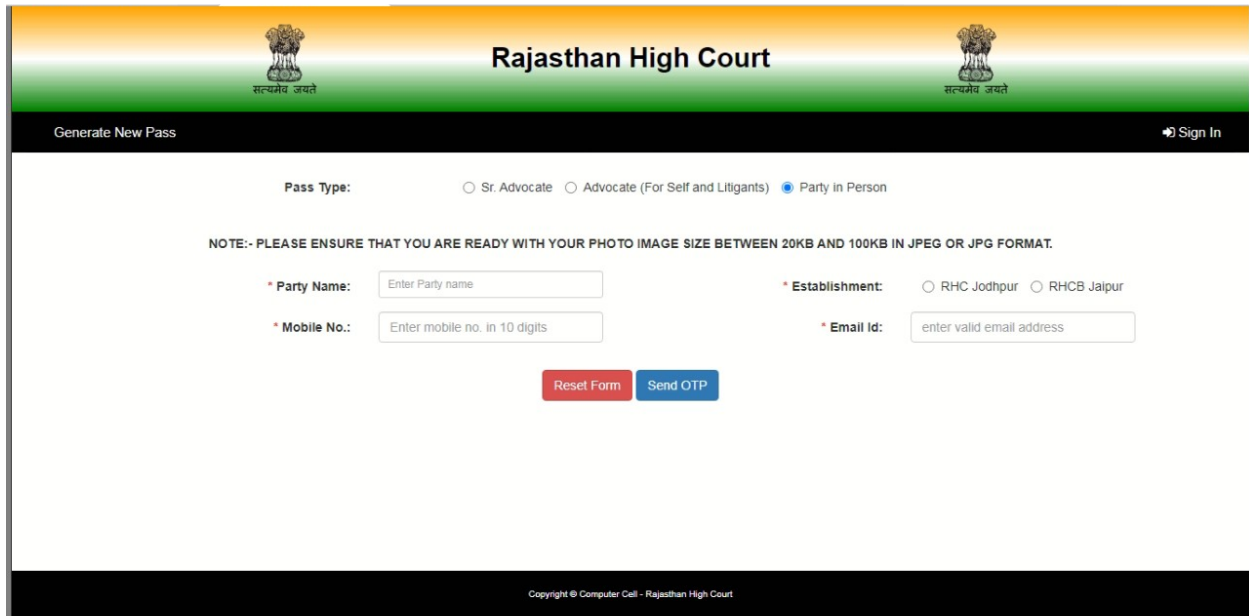
Download Pass OK

पक्षकार का पास उसके मोबाइल पर SMS द्वारा भेजा जा चुका है। आप चाहें तो इस डाउनलोड भी कर सकते हैं और इसे इमेल या वाट्सएप या अन्य माध्यम से पक्षकार को भेज भी सकते हैं। पक्षकार का पास नीचे दिखाये अनुसार होगा-

 सत्यमेव जयते	RAJASTHAN HIGH COURT BENCH JAIPUR ePass Details (Pass valid for: 26/06/2020 only)		
Pass for Litigant			
Case Details	CMA / 943 / 2019	Pass Number	D26062020725
Petitioner	MUKESH S/O KISTURCHAND	Respondent	SUMITRA W/O MUKESH
Present residential address	JAIPUR		
Pass recommended by	B.L.DHAKAR, Advocate		
ePass Details			
ePass Details			Pass Generation Date
THIS ENTRY PASS IS NOT VALID FOR RESIDENTS OF HOT SPOT/CONTAINMENT ZONES/RESTRICTED AREA/AREA UNDER CURFEW AND THE PERSONS UNDER QUARANTINE/ISOLATION. This entry pass is issued for MUKESH S/O KISTURCHAND and valid for item no. 25 in court no. 7 . This pass this valid for 26/06/2020 only.			26/06/2020

पार्टी इन परसरन का रजिस्ट्रेशन व पास बनाने की प्रक्रिया

रजिस्टर पर क्लिक करने के बाद पार्टी इन परसरन का चयन करें तथा नीचे दिखाये अनुसार नाम व अन्य वांछित विवरण अंकित करें सेन्ड ओटीपी पर क्लिक करें-



The image shows the 'Generate New Pass' form on the Rajasthan High Court website. The header features the court's logo and name. The form includes a 'Pass Type' section with radio buttons for 'Sr. Advocate', 'Advocate (For Self and Litigants)', and 'Party in Person' (selected). A note specifies photo image size requirements. Input fields are provided for 'Party Name', 'Establishment' (with radio buttons for 'RHC Jodhpur' and 'RHC Jaipur'), 'Mobile No.', and 'Email Id'. 'Reset Form' and 'Send OTP' buttons are at the bottom.

Rajasthan High Court

Generate New Pass [Sign In](#)

Pass Type: ☐ Sr. Advocate ☐ Advocate (For Self and Litigants) ☒ Party in Person

NOTE:- PLEASE ENSURE THAT YOU ARE READY WITH YOUR PHOTO IMAGE SIZE BETWEEN 20KB AND 100KB IN JPEG OR JPG FORMAT.

* Party Name:

* Establishment: ☐ RHC Jodhpur ☐ RHC Jaipur

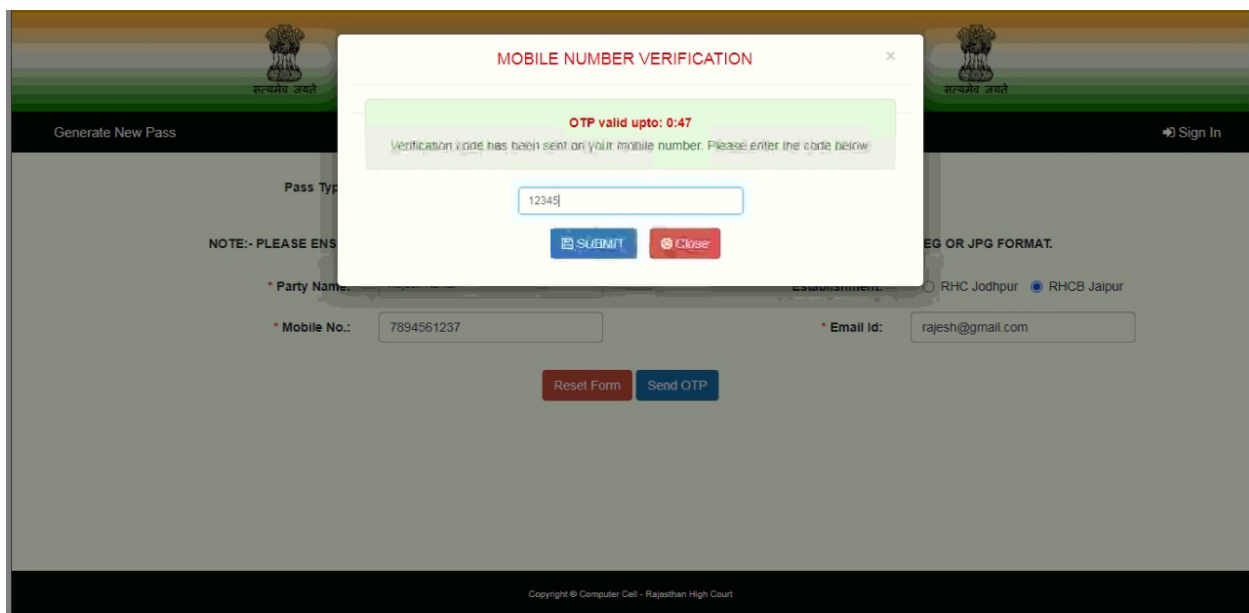
* Mobile No.:

* Email Id:

[Reset Form](#) [Send OTP](#)

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ओटीपी आपके मोबाइल पर आयेगा जिसे एन्टर करें-



The image shows a 'MOBILE NUMBER VERIFICATION' modal box overlaid on the registration form. The modal indicates that the OTP is valid for 0:47 and that a verification code has been sent to the user's mobile number. A text input field contains the code '12345'. 'SUBMIT' and 'Close' buttons are at the bottom of the modal. The background form is dimmed.

MOBILE NUMBER VERIFICATION

OTP valid upto: 0:47

Verification code has been sent on your mobile number. Please enter the code below:

[SUBMIT](#) [Close](#)

Generate New Pass [Sign In](#)

Pass Type: ☐ Sr. Advocate ☐ Advocate (For Self and Litigants) ☒ Party in Person

NOTE:- PLEASE ENSURE THAT YOU ARE READY WITH YOUR PHOTO IMAGE SIZE BETWEEN 20KB AND 100KB IN JPEG OR JPG FORMAT.

* Party Name:

* Establishment: ☐ RHC Jodhpur ☒ RHC Jaipur


* Mobile No.:

* Email Id:


[Reset Form](#) [Send OTP](#)

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ओटीपी एन्टर करने के बाद रजिस्ट्रेशन फार्म भरें तथा अपनी फोटो अपलोड करें। यहां ऐसे फोटो पहचान पत्र का नंबर भी अंकित करें जिस न्यायालय परिसर में प्रवेश के समय आपको दिखाना होगा-



Rajasthan High Court



Generate New Pass

Sign In

Pass Type:

☐ Sr. Advocate

☐ Advocate (For Self and Litigants)

☒ Party in Person

NOTE:- PLEASE ENSURE THAT YOU ARE READY WITH YOUR PHOTO IMAGE SIZE BETWEEN 20KB AND 100KB IN JPEG OR JPG FORMAT.

* Party Name:

Rajesh Kumar

* Mobile No.:

7894561237

* Gender:

Male

* Password:

Password Policy

* Address:

Jaipur

(Characters left: 424)

* District:

Jaipur

* Photo ID Type:

PAN Card

Choose File

user_00.jpg

* Establishment:

☐ RHC Jodhpur

☒ RHCB Jaipur

* Email Id:

rajesh@gmail.com

* DOB:

25/02/1981

* Confirm Password:

* State:

Rajasthan

PinCode:

Enter Pincode

Photo PAN Card Number


ABCDE1234R

* PHOTO (IMAGE SIZE SHOULD BE BETWEEN 20 KB AND 100KB, IN JPEG OR JPG FORMAT):

Please carry this Identity card with you as the same will be required to be shown on entry gate.

Reset Form

Signup



Generate New Pass

Pass Type

NOTE:- PLEASE ENSURE THAT YOU ARE READY WITH YOUR PHOTO IMAGE SIZE BETWEEN 20KB AND 100KB IN JPEG OR JPG FORMAT.

* Party Name:

Enter Party name

* Mobile No.:

Enter mobile no. in 10 digits

* Gender:

Select

* Password:

Enter password

Password Policy

* Address:

(Characters left: 424)

* District:

Select District

* Photo ID Type:

Select

Choose File

No file chosen

* Establishment:

☐ RHC Jodhpur

☐ RHCB Jaipur

* Email Id:

enter valid email address

* DOB:

dd/mm/yyyy

* Confirm Password:

Re-enter password

* State:

Select State

PinCode:

Enter Pincode

Photo PAN Card Number

Enter ID Number

* PHOTO (IMAGE SIZE SHOULD BE BETWEEN 20 KB AND 100KB, IN JPEG OR JPG FORMAT):

Please carry this Identity card with you as the same will be required to be shown on entry gate.

Reset Form

Signup

You are successfully Registered as Party in Person.
Your Mobile Number 7894561237 will be your Login Id

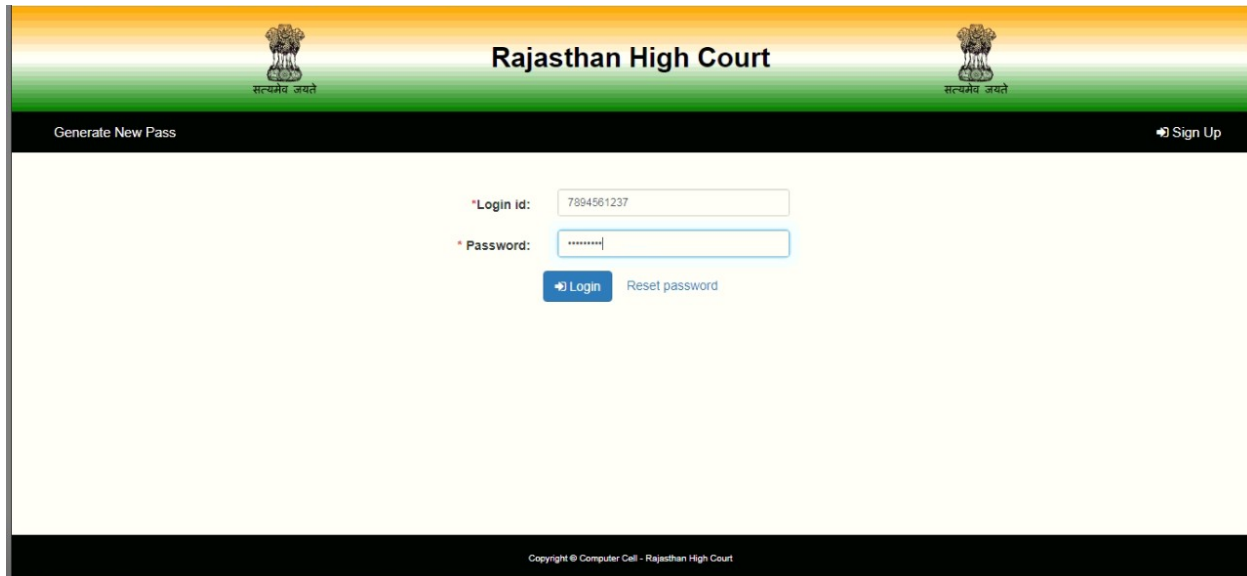
Note :- You can only login after approval of Administration of Rajasthan High Court. You will be notified accordingly.

Close

Continue

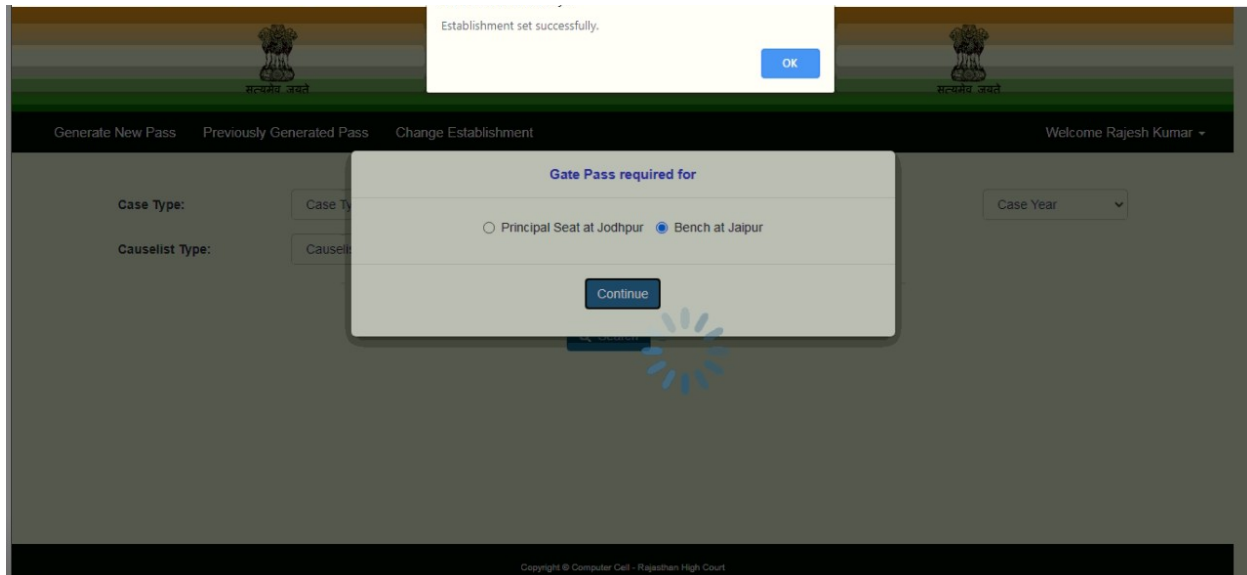
पंजीकरण फार्म सबमिट करने के बाद उच्च न्यायालय द्वारा इसका सत्यापन किया जायेगा। अतः प्रकरण सूचीबद्ध से पहले ही अपना पंजीकरण करा ले। पंजीकरण स्वीकार या अस्वीकार किया जाये जिसकी सूचना आपको SMS से भेज दी जायेगी।

पंजीकरण स्वीकार होने के बाद आपका मोबाइल नंबर यूजर आई डी होगा जिससे पास जनररेट करने के लिए लॉगिन करें।




The image shows the login page of the Rajasthan High Court. At the top, there is a header with the Indian national emblem on the left and right, and the text "Rajasthan High Court" in the center. Below the header, there is a navigation bar with "Generate New Pass" on the left and "Sign Up" on the right. The main content area contains a login form with two input fields: "Login id:" with the value "7894561237" and "Password:" with a masked password "*****". Below the password field, there is a "Login" button and a "Reset password" link. At the bottom of the page, there is a footer with the text "Copyright © Computer Cell - Rajasthan High Court".

जोधपुर या जयपुर जहां प्रकरण सूचीबद्ध है, का चयन करें-




The image shows the case selection page of the Rajasthan High Court. At the top, there is a header with the Indian national emblem on the left and right, and the text "Establishment set successfully." in the center. Below the header, there is a navigation bar with "Generate New Pass", "Previously Generated Pass", and "Change Establishment". On the right side of the navigation bar, there is a "Welcome Rajesh Kumar" message. The main content area contains a form with "Case Type:" and "Causelist Type:" labels. There is a "Case Year" dropdown menu. A modal dialog box is open in the center, titled "Gate Pass required for", with two radio buttons: "Principal Seat at Jodhpur" and "Bench at Jaipur". The "Bench at Jaipur" option is selected. Below the radio buttons, there is a "Continue" button. At the bottom of the page, there is a footer with the text "Copyright © Computer Cell - Rajasthan High Court".

जिस प्रकार के लिए पास बनवाना है, का विवरण अंकित करें और विवरण प्राप्त होने पर एड्रेस लिखें तथा डिक्लैरेशन को पढ़ समझ कर उन पर टिक करें-



Rajasthan High Court



[Generate New Pass](#) [Previously Generated Pass](#) [Change Establishment](#) Welcome Rajesh Kumar (Jaipur) ▾

Case Type:

CMA ▾

Case No:

943

Case Year:

2019 ▾

Causelist Type:

Daily ▾

Causelist Date:

26/06/2020

Case listed in Court Number :

7

Case listed at Item Number :

25

Present residential address:

Jaipur

☒ I declare that I am appearing as Party-in-Person in this case and I am not represented by any Advocate.

☒ I declare that I am not residing in any Hot Spot / Containment Zone / Restricted Area / Area under Curfew and I am not under quarantine / isolation.


☒ I declare that I am medically fit and not suffering from fever, flue or like disease.

✕ Cancel


📄 Generate Pass

Copyright © Computer Cell - Rajasthan High Court

जरूरत पास पर क्लिक करें तथा यस पर क्लिक कर पास जनरेट करें-



Rajasthan High Court



[Generate New Pass](#) [Previously Generated Pass](#) [Change Establishment](#) Welcome Rajesh Kumar (Jaipur) ▾

Case Type:

CMA ▾

Case No:

943

Case Year:

2019 ▾

Causelist Type:

Daily ▾

Causelist Date:

26/06/2020

Case listed in Court Number :

7

Case listed at Item Number :

25

Present residential address:

Jaipur

☒ I declare that I am appearing as Party-in-Person in this case and I am not represented by any Advocate.

☒ I declare that I am not residing in any Hot Spot / Containment Zone / Restricted Area / Area under Curfew and I am not under quarantine / isolation.

☒ I declare that I am medically fit and not suffering from fever, flue or like disease.

✕ Cancel

📄 Generate Pass


Copyright © Computer Cell - Rajasthan High Court

Are you sure?


Do you want to generate pass for this case.

Cancel

Yes, Generate



Rajasthan High Court



Generate New Pass
Previously Generated Pass
Change Establishment

Welcome Rajesh Kumar (Jaipur) ▾

Case Type: Case

Causelist Type: Cau

Case listed in Court Number :

Present residential address:

Pass Details

Pass generated and sent on 78*****37 mobile number. Please check.

ePass sent through SMS is valid for entry and printout is not needed.

If required, you may download it.

Download Pass
OK

Case Year ▼

☐ I declare that I am appearing as Party-in-Person in this case and I am not represented by any Advocate.


☐ I declare that I am not residing in any Hot Spot / Containment Zone / Restricted Area / Area under Curfew and I am not under quarantine / isolation.

☐ I declare that I am medically fit and not suffering from fever, flue or like disease.

✕ Cancel
Generate Pass

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पास आपके मोबाइल पर SMS द्वारा भेजा जा चुका है। आप चाहें तो इस डाउनलोड भी कर सकते हैं जो नीचे दिखाये अनुसार होगा-


 सत्यमेव जयते	<h2>RAJASTHAN HIGH COURT BENCH JAIPUR</h2> <h3>ePass Details</h3> <p>(Pass valid for: 26/06/2020 only)</p>		
Pass for Party in Person			
Case Details	CMA / 943 / 2019	Pass Number	D26062020725
Petitioner	MUKESH S/O KISTURCHAND	Respondent	SUMITRA W/O MUKESH
Present residential address		JAIPUR	
ID Details		Photo ID Type: PAN Card, ID Number: ABCDE1234R	
ePass Details			
ePass Details			Pass Generation Date
<p>THIS ENTRY PASS IS NOT VALID FOR RESIDENTS OF HOT SPOT/CONTAINMENT ZONES/RESTRICTED AREA/AREA UNDER CURFEW AND THE PERSONS UNDER QUARANTINE/ISOLATION.</p> <p>This entry pass is issued for Rajesh Kumar and valid for item no. 25 in court no. 7.</p> <p>This pass this valid for 26/06/2020 only.</p>			26/06/2020

बने हुए पास को फिर से जनरेट करना या SMS प्राप्त करना


यदि पास का SMS प्राप्त न हो या गलती से डिलिट हो जाये या अन्यथा आवश्यकता होने पर बने हुए पास को फिर से जनरेट किया जा सकता है। सीनियर एडवोकेट, एडवोकेट या पार्टी इन परसन के लिए इसकी प्रक्रिया एक जैसी है। इसके लिए लॉगिन करने के बाद जिस जिस दिन पास बनाया था, उसका चयन करें। दिनांक ठीक से ध्यान नहीं होने पर From Date व To Date का चयन करें।

The screenshot shows the Rajasthan High Court's online pass generation system. The header features the court's name and logo. Below the header, there are navigation links: 'Generate New Pass', 'Previously Generated Pass', and 'Change Establishment'. A user is logged in as 'MAHESH BORA (Jaipur)'. The main section is titled 'Pass Generation Date' and contains two date input fields: 'From Date' (01/06/2020) and 'To Date' (26/06/2020). A 'Search' button is located below these fields. The footer contains the copyright notice: 'Copyright © Computer Cell - Rajasthan High Court'.

सबमिट करने पर चयनित दिनांकों पर जारी किये गये सभी पास की सूची दिखाई देगी जहां से नीचे बताये अनुसार वांछित पास को पुनः डाउनलोड कर सकते हैं या इसका SMS पुनः प्राप्त कर सकते हैं-



Rajasthan High Court



Generate New PassPreviously Generated PassChange EstablishmentWelcome MAHESH BORA (Jaipur) ▾



Pass Generation Date

From Date:01/06/2020To Date:26/06/2020

Search

Total Number Of Records : 1


10 records

S.No.	Case Details	Pass Number	Party Details	Causelist Date	Causelist Type	Pass Valid for	Pass for	Action
1	CW/ 13131/ 2019	D2606202075	NEELU VARMA D/O CHATURBHUI THE STATE OF RAJASTHAN	26/06/2020	Daily	26/06/2020	Self	 


Showing 1 to 1 of 1 entries

< 1 >

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Rajasthan High Court



Generate New PassPreviously Generated PassChange EstablishmentWelcome MAHESH BORA (Jaipur) ▾



Pass Generation Date

From Date:01/06/2020To Date:26/06/2020

Search

Total Number Of Records : 1


10 records

S.No.	Case Details	Pass Number	Party Details	Causelist Date	Causelist Type	Pass Valid for	Pass for	Action
1	CW/ 13131/ 2019	D2606202075	NEELU VARMA D/O CHATURBHUI THE STATE OF RAJASTHAN	26/06/2020	Daily	26/06/2020	Self	  <div>View ePass details</div>


Showing 1 to 1 of 1 entries

< 1 >

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Rajasthan High Court





Generate New Pass
Previously Generated Pass
Change Establishment
Welcome MAHESH BORA (Jaipur) ▾

From Date:

10 ▾

records

S.No.	Case Details	Pass Number	Party Details	Causelist Date	Causelist Type	Pass Valid for	Pass for	Actions
1	CW/ 13131/ 2019	D2606202075	NEELU VARMA D/O CHATURBHUI THE STATE OF RAJASTHAN	26/06/2020	Daily	26/06/2020	Self	View ePass details  

Showing 1 to 1 of 1 entries

< 1 >

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Pass Details
✕

Rajasthan High Court


This pass is not valid for residents of Hot spot/Containment Zones/Restricted Area/Area under Curfew and the persons under Quarantine/Isolation.

This entry Pass Issued for MAHESH BORA valid for 26/06/2020 only.

Download Pass
OK



Rajasthan High Court



Generate New Pass
Previously Generated Pass
Change Establishment
Welcome MAHESH BORA (Jaipur) ▾

Pass Generation Date

From Date:



To Date:

🔍 Search

Total Number Of Records : 1

10 ▾


records

S.No.	Case Details	Pass Number	Party Details	Causelist Date	Causelist Type	Pass Valid for	Pass for	Actions
1	CW/ 13131/ 2019	D2606202075	NEELU VARMA D/O CHATURBHUI THE STATE OF RAJASTHAN	26/06/2020	Daily	26/06/2020	Self	Resend ePass details  


Showing 1 to 1 of 1 entries

< 1 >

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Rajasthan High Court



Generate New Pass

Previously Generated Pass

Change Establishment

Welcome MAHESH BORA (Jaipur)

Pass Generation Date

From Date: 01/06/2020

To Date: 26/06/2020

Are you sure?

Do you want to resend pass details.

Cancel


Yes, Send

10 records


S.No.	Case Details	Pass Number	Party Details	Causelist Date	Causelist Type	Pass Valid for	Pass for	Action
1	CW/ 13131/ 2019	D2606202075	NEELU VARMA D/O CHATURBHUI THE STATE OF RAJASTHAN	26/06/2020	Daily	26/06/2020	Self	<div></div> <div></div>

Showing 1 to 1 of 1 entries

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Rajasthan High Court



Generate New Pass

Previously Generated Pass

Change Establishment

Welcome MAHESH BORA (Jaipur)

From Date: 01/06/2020

Pass resend on your mobile number 96*****16.

Download Pass

OK

10 records

S.No.	Case Details	Pass Number	Party Details	Causelist Date	Causelist Type	Pass Valid for	Pass for	Action
1	CW/ 13131/ 2019	D2606202075	NEELU VARMA D/O CHATURBHUI THE STATE OF RAJASTHAN	26/06/2020	Daily	26/06/2020	Self	<div></div> <div>Resend ePass details</div>

Showing 1 to 1 of 1 entries

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